

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MODELLA TEXTILE INDUSTRIES LIMITED**RELEVANT PARTICULARS**

1.	Name of corporate debtor	Modella Textile Industries Limited
2.	Date of incorporation of corporate debtor	30 th March 1971
3.	Authority under which corporate debtor is incorporated / registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporatedebtor	CIN: U45201MH1971PLC015082
5.	Address of the registered office and principal office (if any) of corporatedebtor	Registered Office: Jawahar Talkies Compound, Dr. R.P. Road, Mulund (West), Mumbai MH 400080 IN
6.	Insolvency commencement date in respect of corporate debtor	04 th May 2022 (Order copy received on 04 th May 2022)
7.	Estimated date of closure of insolvency resolution process	31 st October 2022
8.	Name and registration number of the insolvency professional acting as interimresolution professional	Name: Bhrugesh Amin IBBI Registration no.: IBBI/IPA-002/IP-N00353/2017-18/11003
9.	Address and e-mail of the interim resolution professional, as registered withthe Board	Registered Address: BDO India LLP, Level 9, The Ruby, Northwest Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028 , India. Registered email ID: bhrugeshamin@bdo.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: BDO Restructuring Advisory LLP, Raheja Titanium, Floor 6, Western Express Hwy, Geetanjali Railway Colony, Ram Nagar, Goregaon, Mumbai, Maharashtra 400063. Correspondence email ID: modellacclaims@bdo.in
11.	Last date for submission of claims	18 th May 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mrs. Sudha P. Navandar (IBBI/IPA-001/IP-P00451/2017-2018/10794) 2. Mrs. Priti Paras Salva (IBBI/IPA-001/IP-P00364/2017-18/10622) 3. Mr. Sanjay Hirachand Shah (IBBI/ IPA-001/IP-P01240/2020-21/13255)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) The same shall be made



RELEVANT PARTICULARS		
		available based on the written request over email (as website of the Corporate Debtor is not available).

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Modella Textile Industries Limited on **04th May 2022**.

The creditors of Modella Textile Industries Limited, are hereby called upon to submit their claims with proof **on or before 18th May 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class Home Buyers in **Form CA**.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 04th May 2022

Place: Mumbai

Bhrugesh Amin

Interim Resolution Professional

IBBI Registration no. IBBI/PA-002/IP-N00353/2017-18/11003

BDO India LLP, Level 9, The Ruby, Northwest Wing,
Senapati Bapat Road, Dadar (W), Mumbai [400028](#), India.